

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 850/2019**

**IN THE MATTER OF:**

Vinod Saxena

... Applicant

VERSUS

Govt. of NCT of Delhi

... Respondents

**NDOH:- 06.02.2020**

**INDEX**

S. NO.	PARTICULARS	Page No.
1.	Status report of DPCC in Compliance of the order dated 30.10.2019.	1-2

Filed by



(R.S. Pankaj)

Sr. Env. Engineer  
(Delhi Pollution Control Committee)

New Delhi:  
Dated: 20.01.2020

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**  
Original Application No. 850/2019

**IN THE MATTER OF:**

Vinod Saxena ... Applicant

VERSUS

Govt. of NCT of Delhi ... Respondents

**IT IS MOST RESPECTFULLY SHOWETH:**

1. That this Hon'ble Tribunal took up the above referred matter on 30.10.2019 and pleased to issue following directions:

*".....Grievance in this application is against dumping of garbage in drain No. 52 at Balbir Nagar Extension, Shahdara, Delhi – 32. The drain is emitting foul smell and the water is contaminated....."*

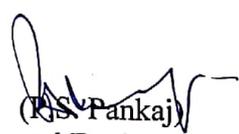
2. That, in compliance of the orders passed by this Hon'ble Tribunal, the drain as mentioned in the complaint was inspected by DPCC officials along with EDMC officials on 28.11.2019.

3. That, based on the observations made during the inspection, DPCC had issued following directions to EDMC vide letter dated 07.01.2020:

- i. EDMC shall cover entire drain with iron mesh to avoid dumping of garbage/C&D waste within 15 days of issuance of this direction.
- ii. EDMC shall remove all the solid waste from both banks of the drain.
- iii. EDMC shall deploy employees to monitor and keep a vigil on the drain to prevent dumping of garbage/C&D waste.
- iv. Messages for public in respect of prosecution and fine shall be displayed at prominent locations to discourage of dumping of waste.

- v. CCTV cameras be installed at suitable locations to monitor the garbage/C&D waste dumping.
4. That, the EDMC has informed about compliance of the directions vide letter dated 17.01.2020.
  5. That, to check the status of compliance, an inspection of the area was conducted by the officials of DPCC on 21.01.2020 in the presence of EDMC officials, while the complainant Sh. Vinod Saxena was also present. It was observed that the stretch of the drain passing through ward No. 50E, 38 and 51 which is about 2 km in length. The work of fencing the drain has been completed along 1 km stretch and fencing of the remaining stretch is under progress which is likely to be completed by March 2020.
  6. It was further observed that sewer line has been laid leading cessation of waste disposal into the drain. The dairies in nearby areas have also been closed down.
  7. Display boards have been erected showing messages to the public to desist from garbage dumping. Nalla beldars have been deployed for preventing dumping of waste into the drain. Local enquiries revealed that the garbage is being lifted from nearby locations on daily basis. The complainant Sh. Vinod Saxena who was present during site inspection carried out on 21.01.2020, expressed satisfaction on the action being taken by the authorities.

The present action taken report may kindly be taken on record.



(Sd/- Pankaj)

Sr. Environmental Engineer

Date: 28/1/2020

Place: Delhi